

ITEM NO.6

REGISTRAR COURT. 2

SECTION XI

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR SH. MASHROOR ALAM KHAN

Petition(s) for Special Leave to Appeal (C) No(s). 2370/2016

MAHENDRA PRASAD

Petitioner(s)

VERSUS

JAG PATTI DEVI

Respondent(s)

Date : 21-07-2025 This petition was called on for hearing today.

For Petitioner(s) :

Mr. Varun Singh, Adv.
Mr. Ytharth Kumar, Adv.
Mr. Ashrik Mehra, Adv.
Ms. Bhumi Sharma, Adv.
Mr. Nitin Saluja, AOR

For Respondent(s) :

UPON hearing the counsel the Court made the following
O R D E R

Sole respondent has refused to receive the notice. Hence, service is deemed to be complete on the said respondent through refusal, but none has entered appearance.

Let the matter be processed for listing before the Hon'ble Court, as per rules.

Signature Not Verified
Digitally signed by
PRIYANKA MALIK
Date: 2025.07.22
10:55:29 IST
Reason: []

pm

MASHROOR ALAM KHAN
Registrar